

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:195
ANSWERED ON:20.11.2000
COMPENSATION TO AFFECTED FARMERS OF UTTAR PRADESH
AKHILESH SINGH

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government are aware that Rabi crop related work could not be done in Uttar Pradesh and other parts of the country and these crops had to be burnt in the fields;
- (b) if so, the estimated revenue loss therefrom;
- (c) whether the affected farmers are likely to be provided compensation for this loss due to natural calamity;
- (d) if so, the time by which it is likely to be provided; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHRIPAD Y. NAIK)

(a) & (b) This Ministry has not received any such information.

(c) to (e) An amount of Rs.39.18 crores as part of first instalment of Central share of Calamity Relief Fund (CRF) has been released to the State Government of Uttar Pradesh for the current year. There is a provision of input subsidy to the farmers for crop loss as per the norms and guidelines under CRF. The Government has also introduced the National Agricultural Insurance Scheme (NAIS) which can be made use of by the farmers. Further action in the matter is required to be taken by the State Government as they are primarily responsible for providing relief to the people affected by natural calamities, including farmers.